

2020 is to enhance the energy security of the country and reduce the impact of transportation on environment by progressive introduction of electric and hybrid vehicles.

(c) and (d) The Government has set up the National Council for Electric Mobility (NCEM) having Union Ministers of all stakeholder Ministries as its members, and the National Board for Electric Mobility (NBEM) consisting of Secretary level officers of stakeholder Ministries. The National Council for Electric Mobility (NCEM) in its meeting on 29th August, 2012 has adopted the National Electric Mobility Mission Plan 2020 (NEMMP 2020).

State of Machine Tools Industry in country

2729. SHRI NARESH AGRAWAL: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) the present State of Machine Tool Industry in India;
- (b) the production, import and export registered by the Machine Tool Industry during the last three years;
- (c) whether Government has any scheme for the growth of Machine Tool Industry in India;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAFUL PATEL): (a) At present, the products manufactured by the Indian Machine Tools Industry mainly meet the requirements of the standard and mid size machine tools in manual and lower end Computerized Numerically Controlled (CNC) machines. The industry has technology gaps in certain areas like grinding, gear cutting, high precision machine tools, multi-axes and multi-function machines, large/heavy duty machines and metal forming machines.

(b)		Production: (Rs. in crore)
2009-10	2010-11	2011-12
2484	3624	4299

Source: Indian Machine Tools Manufacturers' Association (IMTMA).

Export: (Rs. in crore)		
2009-10	2010-11	2011-12
7829	9431	13167

Source: Directorate General of Commercial Intelligence & Statistics (DGCI&S)

Import: (Rs. in crore)		
2009-10	2010-11	2011-12
1118	1082	1384

Source: Directorate General of Commercial Intelligence and Statistics (DGCI&S).

(c) and (d) The Department formulated a "Scheme for Enhancement of Competitiveness in the Capital Goods Sector" which included Machine Tools Sector also, Expenditure Finance Committee, Ministry of Finance considered the Scheme on 10.01.2011 and advised the Department to re-submit the revised Scheme for meeting the requirement of the Capital Goods Sector for consideration in the Twelfth Five Year Plan. A revised Scheme is being formulated

(e) Not Applicable.

Terminal benefits to ex-employees of Bharat Ophthalmic Glass Ltd.

2730. SHRI TARINI KANTA ROY: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether it is a fact that more than 150 ex-employees of the closed Bharat Ophthalmic Glass Ltd. have not yet received their terminal benefits, namely, Gratuity, P.F. and VSS/retrenchment benefits;

(b) if so, the reasons therefor; and

(c) by when the ex-employees will get their dues from the promoter?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAFUL PATEL): (a) to (c) Bharat Ophthalmic Glass Ltd. (BOGL) is an erstwhile Central Public Sector Enterprise (CPSE) presently under liquidation as per the orders of Hon'ble High Court of Calcutta and all its assets have been handed over to the Official Liquidator appointed by the Hon'ble High Court of Calcutta. In